Railway Wagons in Ferozepur Division

\+
*577. { Shri Vasudevan Nair:
Shri Nagi Reddy:
Shri E. Madhusudan Rao:
Shri Barrow:

Will the Minister of Railways be pleased to state:

(a) whether six hundred railway wagons are lying idle at various stations of the Ferozepore Division of the Northern Railway from the beginning of November, 1958; and

(b) if so, whether any investigation has been made to find out the reasons therefor?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) It is a fact that during November and December 1958, there was a daily surplus of nearly 600 wagons on Ferozepore Division

(b) Yes.

Shri Vasudevan Nair: What steps were taken to put these wagons into operation?

Shri S. V. Ramaswamy: Those were exceptional circumstances Normally, the inward traffic towards Ferozepore is much more than the outward traffic There is no surplus now

Shrimati Renu Chakravartty: What is the exact reason for leaving these 600 wagons surplus during the whole of November and December?

Shri S. V. Ramaswamy: It is a slack period Generally the empties are moved towards the Eastern Railway but the Eastern Railway themselves had a surplus and these wagons could not be moved.

Shri Barrow: Is the surplus due to the fact that there is this keen competition from road transport?

Shri S. V. Ramaswamy: I do not think that this particular thing is due to that. There was no off-take.

Pandit D. N. Tiwary: May I know whether during this period there was any demand for wagons from other Divisions of the Northern Railway? If so, why were these wagons not sent there?

Shri S. V. Ramaswamy: As I said, normally the empty wagons move towards the Eastern Railway and as there was a large holding, that is, surplus, there was no demand and the wagons could not be utilised.

Shrimati Renu Chakravartty: During November and December, which the hon Deputy Minister claims was a slack period, were limitations en the movement of goods traffic from various stations lifted? May I know whether during this period, which is supposed to be a slack season according to the hon. Deputy Minister, restrictions were removed on movement of goods traffic?

Shri S. V. Ramaswamy: Yes, subsequently removed.

Mr. Speaker: She wants to know whether restrictions were removed during the period when these wagons were available in surplus.

Shri S. V. Ramaswamy: Subsequently all these wagons were utilised. It is only during those two months because of certain difficulties, for instance, in Lucknow there was a derailment in the Lucknow yard or in Moghulsarai, that these wagons were not utilised. There was no demand for these wagons elsewhere.

Shrimati Renu Chakravartty: The hon Deputy Minister very categorically stated that the reason for this surplus was that it was a slack season and there was no demand for wagons. My question is whether, in view of the fact that there was slackness in the season and there was no demand, restrictions which are normally placed on booking of goods from various stations were removed so that more people could utilise the wagons.

The Deputy Minister of Railways (Shri Shahnawaz Khan): Regarding the imposition of restrictions on bookings, these are governed by various factors. One very major factor is the

line capacity on the way to the destination station. Actually we may have surplus of empties in one division. But, at the destination station there may be restriction on line capacity or track restriction on account of this, restriction on bookings cannot be removed for these particular areas.

Mr. Speaker: Next question. If hon. Members do not find time to speak on this during the Railway Budget, I will waive delay and they can take up the matter "Best utilisation of wagons", and I am prepared to give half an hour any day.

नई दिल्ली में श्रमिकों के लिये मकान

*५८१. श्री नवल प्रभाकर : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने नई दिल्ली में इमारतों के निर्माण कार्य में लगे श्रमिकों को निवास-स्थान की सुविधा प्रदान करने का निश्चय किया है; और

(ख) यदि हां, तो उन्हें दी गई जमीन और सुविधाओं का ब्यौरा क्या है ?

श्री स्वास्थ्य मंत्री (श्री करमरकर) : (क) और (ख). निर्माण कार्य में लगे श्रमिकों में से कुछ लोगों को जो इस समय अशोक होटल क्षेत्र में अनधिकृत रूप से बसे हुए हैं, फिर से बसाने के लिये नई दिल्ली नगर पालिका ने किचनर रोड और रिंग रोड के जंकशन पर लगभग १४ ५ एकड़ भूमि का विकास कर लिया है। इस प्रयोजन के लिये सरकार ने अभी तक कोई दूसरी योजना नहीं अपनाई है।

चीफ कमिश्नर की अध्यक्षता में गृह-मंत्रालय द्वारा एक समिति बनाई गई थी जिसे दिल्ली के नगर क्षेत्रों में श्रमिकों की बस्तियों, झोंपड़ियों और झुग्गियों की वृद्धि तथा मौजूदगी की समस्या पर विचार करने तथा इस के हल करने सम्बन्धी ठोस सुझाव प्रस्तुत करने का कार्य सौंपा गया था और साथ ही समुचित स्थानों के चुनाव पर सुझाव पेश करने को कहा गया था जहां उचित रूप से तैयार की गयी योजना के अनुसार इन अनधिकृत ढांचों में रहने वाले लोगों को हटाया जा सके।

इस समिति की रिपोर्ट को अभी हाल में ही प्राप्त हुई है और वह सरकार के विचाराधीन है। इस सम्बन्ध में आगामी कार्यवाही उक्त समिति की सिफारिशों की दृष्टि में रख कर की जायेगी।

श्री नवल प्रभाकर : मंत्री महोदय ने जो अभी कहा कि किचनर रोड के ऊपर भूमि ली गई है, तो मै जानना चाहता हूं कि उस भूमि के ऊपर नई दिल्ली म्युनिसिपल कमेटी इस तरह के कितने श्रमिकों को बसायेगी ?

श्री करमरकर : शायद कोई ६००, ७०० श्रमिकों को बसाया जायेगा।

राजा महेन्द्र प्रताप. सरकार को यह बात मालूम होगी कि १६ दिसम्बर, १९५८ को मै एक बहुत बडा जलूस इन्ही वर्कर्स का, करीब २५०० मजदूरों का प्रोसेशन ले कर आया था और उन्होने उस मौके पर अपनी कुछ डिमांड्स दी थी, मै जानना चाहता हूं कि सरकार ने उन के बारे में क्या फैसला किया है ?

श्री करमरकर : प्रासेशन किस बारे में था ?

राजा महेन्द्र प्रताप. १६ दिसम्बर, १९५८ को एक बहुत बडा जलूस इन्हीं वर्कर्स का ले कर मैं पालियामेंट के दरवाजे पर आया था। उस समय उन्होंने कुछ अपनी डिमाड्स पेश की थीं। मैं जानना चाहता हूं कि वे डिमांड्स मिनिस्टर साहब तक पहुंची कि नहीं और अगर पहुंची तो उस के बारे में क्या फैसला किया गया ?